

In the National Company Law Tribunal, Jaipur

Item No. 214

IA No. 52/JPR/2018

CP No. 24/241-242/JPR/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

Mr. Naresh Chander Ralhan & Ors.Applicant/Petitioners

VS.

NR Switch-N-Radio Services Pvt. Ltd. & Ors.Respondent

Order delivered on 16.01.2020

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Sandeep Taneja, Adv.

For Respondent(s) : K.J. Mehta, Adv.

ORDER

Heard the submissions made by the counsels for both the parties. At the request of counsels for both the parties, the matter is posted to 13.02.2020, in view of the pending decision in the connected matter.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**